

Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )

Appeal No.51 of 2014 and IA-86 of 2014

Dated : 14<sup>th</sup> February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

M/s Salasar Steel Power Ltd.

... Appellant(s)

Versus

Chhattisgarh State Load Despatch Centre & Anr.

... Respondent(s)

Counsel for the Appellant (s) : Mr. Raunak Jain

ORDER

We have heard the learned counsel for the Appellant.

***Order is Reserved.***

(Rakesh Nath)  
Technical Member

(Justice M. Karpaga Vinayagam)  
Chairperson

*ts/pr*